

and total number of beds and treatment facilities expanded for sick children in these hospitals during the last three years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) health being a State subject, such information is not centrally maintained. However, as far as Central Government Hospitals namely Safdarjung Hospital, New Delhi, Dr. Ram Manohar Lohia Hospital, New Delhi and Lady Harding Medical College, New Delhi and its associated hospitals are concerned, there is well equipped Pediatrics Department in each of these hospitals having facilities such as Echo Color Doppler, Pulmonary Function Test Machine, Cardiac Defibrillator, Electronics ICU Beds, Ventilators, Multi Function Monitors, NIBP, Open Care Systems, Laminar Air Flow etc.

Kalawati Saran Children's Hospital which is associated with Lady Harding Medical College under Ministry of Health and FW is a 370 bedded Government Hospital for children which has a number of special clinics such as Child Health Promotion Clinics, Pediatric Orthopedics, Pediatric Dermatology OPD, Pediatric Ophthalmology etc. The facility for Anti-Retroviral Treatment Centre has been added in the last three year.

The expansion and upgradation of various departments including Pediatrics is a continuous dynamic process. Number of beds available in Central Government Hospitals for treatment of children is as under:

Name of Hospital	No. of Beds
LHMC and its associated hospitals	370
Dr. RML Hospital	153
Safdarjung Hospital	368

Swine flu deaths

3726. PROF. P.J. KURIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of deaths due to 'swine flu' in the country till date;
- (b) the details of steps taken by Government to prevent its further spread;
- (c) the number of persons affected by this virus attack; and
- (d) the remedial action taken by Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Till date there have been 574 laboratory confirmed cases of influenza A H1N1 (earlier called swine flu') with one death. (as on 04.08.09)

Government of India took a series of actions. A comprehensive plan including guidelines and standard operating procedures were put in place. Travel advisory was issued to defer non essential travel to the affected countries. Entry screening of passengers is continuing at 22 international airports and five international checkpoints. Community surveillance to detect clusters of influenza like illness is being done through Integrated Disease Surveillance Project. National Institute of Communicable Diseases, Delhi and National Institute of Virology, Pune are

testing clinical samples. Sixteen additional laboratories have also started testing. There is adequate quantity of Oseltamivir, the drugs and protective equipments. License has been issued to three Indian manufacturers for importing seed virus to manufacture flu vaccine. Training of district level teams is supported by Ministry of Health and Family Welfare.

Short term media plan has been implemented. Travel advisory, do's and don'ts and other pertinent information has been widely published to allay fear and avoid panic. Media is kept informed on daily basis. The pandemic preparedness and response calls for actions in sectors beyond health. National Disaster Management Authority has issued guidelines for such actions. All States have been requested to gear up the State machinery and strengthen isolation facilities including critical care facilities at district level.

Upgradation of medical equipment

3727. SHRI MANGALA KISAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of projects sanctioned and approved, State-wise under the NRHM for upgradation of health facilities through procurement of medical equipment;
- (b) the details of projects approved under NRHM for the States of Uttarakhand, Punjab, Madhya Pradesh and Orissa;
- (c) the total budgetary allocation made under NRHM for these States for the last three years;
- (d) the total quantum utilized for the last three years;
- (e) whether the steps are being taken to simplify the process of procurement of medical equipment under NRHM;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (g) NRHM provisions for all health facilities viz., Sub-Centre, Primary Health Centres, Community Health Centres and District Hospitals to reach the Indian Public Health Standards (IPHS) as per facility specific requirement which *inter alia* includes medical equipment. The IPHS are available on the official website of this Ministry. *i.e.* www.mohfw.nic.in. Funds are sanctioned for health facilities in the state, as per their requirement reflected in the Annual State Programme Implementation Plan (SPIP), which is appraised and approved by the National Programme Coordination Committee (NPCC) under NRHM. Records of Proceedings of the NPCC meeting approving State/UT PIPs including the states of Uttarakhand, Punjab, Madhya Pradesh and Orissa are available on the official website of this Ministry. *i.e.* www.mohfw.nic.in. The information regarding budgetary allocation under NRHM and the expenditure for the last three years is given in the Statement.